

S.GOVERDHAN REDDY,
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)



HYDERABAD,
DT: 07.08.2025

ROC.NO.1452/2025-B.SPL.

Sir/Madam

SUB: CIVIL JUDGE (SENIOR DIVISION) - Filling up of vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year, 2025** - Attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively and submit the same within 15 days without fail - Called for - Regarding.

REF: 1. High Court's Notification No.239- B.Spl., dated 28.03.2025.
2. High Court's Proc. Roc.No.1452/2025-B.Spl., dated 04.08.2025.

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I am to state that the High Court placed the list of eligible officers in the High Court's Official Website in the reference 2nd cited.

As directed, the eligible officers in the list are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively, the officers shall have to submit five attested copies of judgments within 15 days without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court within 15 days without fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed one. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
	SARVASRI:
1.	Smt. N.Anitha Reddy, XIX Additional Judge, City Civil Court, Secunderabad.
2.	Sri P.Pavan Kumar, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.
3.	Smt. ShaliniLingam, II Assistant Judge, City Civil Court, Hyderabad.
4.	Ms. Anamika, VI Assistant Judge, City Civil Court, Hyderabad.
5.	Sri K.Srikanth, Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar.
6.	Smt N.Manjula, Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally.
7.	Smt. B.Priyanka, I Assistant Judge, City Civil Court, Secunderabad.
8.	Sri B.Hussain, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Adilabad.
9.	Ms. R.Lavanya (Rangealli), Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.

10.	Smt. R.Siri Sowjanya (Rupakula), Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak.
11.	Smt. Salma Fathima, Prl.Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.
12.	Smt. Khushboo Upadhyay, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.
13.	Smt. K.Chandishwari Devi, Junior Civil Judge-cum-Judicial Magistrate of First Class, Yadadri, Yadadri Bhongir.
14.	Smt. K.Sowjanya (Kalleda), I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.
15.	Smt K.Pooja, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Warangal at Hanumakonda.
16.	Smt. G.Kavitha (Gujjula), I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.
17.	Smt. Swathi Murari, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mahabubabad.
18.	Sri K.Gopi Krishna, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad.
19.	Sri P.Ravinder, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.
20.	Sri U.Thirupathi, II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
21.	Sri R.Ajay Kumar, Junior Civil Judge -cum-Judicial Magistrate of First Class, Alair, Yadadri Bhongir.
22.	Smt. J.Prasanthi (Jarapala), II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.
23.	Sri K.Sudhakar (Kareddula), Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.
24.	Smt T.Swapna, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nidamanur, Nalgonda District.
25.	Smt Taduru Mahathi Vaishnavi, Junior Civil Judge-cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir District.
26.	Smt. Deepa Kasaragadda, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam.
27.	Smt. Neelima Muddasani, Prl. Junior Civil Judge-Cum- XI Additional Metropolitan Magistrate, Rajendranagar, Rangareddy District.

28.	Smt. Srinija Kohirkar, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.
29.	Sri Prateek Sihag, I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.
30.	Ms. Thiruchinapalli S P Bhargavi, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Banswada, Kamareddy District.
31.	Sri Sridhar Mandhani, Junior Civil Judge-Cum-Judicial Magistrate of First Class, Narayankhed, Sangareddy District.
32.	Sri Arif Shaik, Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal, Nalgonda District.
33.	Smt. Niharika Juttur, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.
34.	Ms. G.S.L. Priyanka, II Additional Junior Civil Judge-cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
35.	Sri Mukesh Janamanchi, Junior Civil Judge-cum-Judicial Magistrate of First Class, Bellampally, Mancherial District.
36.	Sri Yashwant Singh, Principal Junior Civil Judge-cum-XV Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam.
37.	Smt. Shirisha Katkojwala, Pr. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court) Nalgonda.
38.	Smt. Keerthi Chandrika Reddy Devarapalli, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellandu, Bhadradi Kothagudem District.
39.	Sri Sai Kiran Kasamala, Junior Civil Judge -cum- Judicial Magistrate of First Class, Luxettipet, Mancherial District
40.	Ms. Bhavya Kovi, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad, Suryapet District.
41.	Ms Nishka Patrudu Gummalla, II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
42.	Smt. Nerella Venkata Hyma Pujitha, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Gadwal.
43.	Smt Suman Grewal, IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.
44.	Ms. Aparna Malladi, Junior Civil Judge -cum-XVII Additional Metropolitan Magistrate, Rangareddy District at Maheswaram.

45.	Smt Penumala Gopika Naga Sravya, Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.
46.	Smt. Shereena Mohd, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.
47.	Ms. Gayathri Vemugadda, III Metropolitan Magistrate, Hyderabad. (Mobile Court and M.V. Act).
48.	Sri Devendra Babu.D, Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhainsa, Nirmal District.
49.	Smt. T. Durga Rani Kalidindi, Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy.
50.	Sri Ajay Ullam, Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Kumuram Bheem District.
51.	Smt Racharla Shalini, II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.
52.	Sri Venkatesh Durva, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Godavarikhani, Peddapalli District.
53.	Smt. Girija Tirandasu, I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
54.	Smt. Saritha Matta, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Nandimadaram, Dharmaram Mandal, Peddapally District.
55.	Smt. Himabindhu Golla, XI Assistant Judge, City Civil Court, Secunderabad.
56.	Smt Chaitanya Angari, Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- III Additional Junior Civil Judge, Nizamabad.
57.	Sri Ramachandrarao Nadendla, XIX Assistant Judge, City Civil Court, Hyderabad.
58.	Smt. R. Anitha, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy.
59.	Sri Ghouse Pasha MD, Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District.
60.	Sri Dheeraj Kumar Damera, Junior Civil Judge-cum-Judicial Magistrate of First Class, Thorrur, Mahabubabad District.
61.	Smt. Sravana Swathi Chintada, I Additional Junior Civil Judge-Cum-I Additional Judicial Magistrate of First Class, Hanumakonda.

62.	Ms. Swarupa Kaatam, Junior Civil Judge-cum- Judicial Magistrate of First Class, Rangareddy District at Amangal.
63.	Smt Priyanka Siricilla, III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Hanumakonda.
64.	Smt. Kavya Jada, Junior Civil Judge-cum-Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District.
65.	Ms. Soundarya Kushanapalli, Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act-cum-I Additional Junior Civil Judge, Nalgonda.
66.	Sri Prithvi Raj D. T, Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.
67.	Sri Dilip Kumar Naik S R Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhupalapally.

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